# Central Administrative Tribunal Principal Bench, New Delhi

CP No. 264/2016 OA No. 2846/2015

New Delhi this the 18<sup>th</sup> day of May, 2016

## Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Dr. B.K. Sinha, Member (A)

Ms. Sudha Midha, W/o Shri V.K. Midha, R/o B6, Tower 5, New Moti Bagh, New Delhi-110 023 (Aged about 59) (Presently ADG, Ministry of Water Resources, RD and GR)

- Petitioner

(By Advocates: Mr. H.K. Gangwani with Mr. Amit Chawla)

#### **VERSUS**

- Shri TCA Anant,
   Secretary,
   Ministry of Statistics &
   Programme Implementation,
   Sardar Patel Bhavan,
   Sansad Marg, New Delhi-1
- Dr. A.R. Sihag,
  Secretary,
  Union Public Service Commission,
  Dholpur House, Shahjahan Road,
  New Delhi

-Respondents

#### ORDER (Oral)

### Mr. V. Ajay Kumar, Member (J):

When this matter was taken up for hearing, the learned counsel for the petitioner seeks leave of this Tribunal to withdraw the Contempt Petition with liberty to

avail remedies in accordance with law. Accordingly, the CP is dismissed as withdrawn with the liberty as aforesaid. No costs.

(Dr. B.K. Sinha) Member (A) (V. Ajay Kumar) Member (J)

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